

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:3747
ANSWERED ON:21.08.2003
NOMINATION OF BALMIKI MEMBER IN FILM CENSOR BOARD
RAM VILAS PASWAN

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government propose to nominate a Balmiki Member in the Film Censor Board;
- (b) if so, the details thereof; and
- (c) the steps taken/likely to be taken by the Government so far in this regard?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI RAVI SHANKAR PRASAD)

(a) to (c) : According to the Cinematograph Act, 1952, the Central Government by notification in the Official Gazette constitutes a Board called the Board of Film Certification, consisting of a Chairman and not less than 12 and not more than 25 other members appointed by the Government. The Cinematograph Act does not provide any reservation for any community on this Board. The functioning of the Board is made further broad based with the association in the certification process of the Advisory Panel members in each of its nine regional offices. Any of the members of the Board or the Advisory Panels may belong to the Balmiki or any other community.